NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 548(ND) 2017

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Rita Kapur Vs. Invest Care Pvt. Ltd. & Ors SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Counsel for the Petitioner

For the Respondent (s) : Ms. Aneet Bagga, Adv for R-2

Mr. Vivek Malik & Dhawal Jain, Advocates for

R-1,4 & 5

ORDER

Ld. Counsel for the Respondent 1, 4 & 5 submits that he shall be filing his reply during the course of the day. Copy of the same has been given to the Ld. Counsel for the Financial Creditor.

To come up for arguments on 24th January, 2018.

(R. Varadharajan)

Member (J)

-S-Ut

(Ina Malhotra)

-S-d1

Member (J)